

(b) The service charges for sale of coal from Centralised dump and Notional dump have been kept at the same level to ensure price equity amongst consumers drawing coal from the dumps.

(c) Yes, Madam.

(d) Service charges for coal despatched from collieries have been kept at the same level as service charges for coal despatched from dumps to maintain price parity.

(e) and (f) The objectives for coal sale from centralised coal dumps and that from collieries directly are different. The objective for sale of coal through centralised dumps was to keep the consumers away from the collieries so that influence of vested interests and law and order problems arising out of that is eliminated. However, the objective of selling coal through collieries is to enable the total sales.

[English]

Anti-Dumping Duty

6523. SHRI RAJIV PRATAP RUDY : Will the Minister of COMMERCE be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item appeared in the 'Hindustan Times' dated November 19, 1996 under captioned 'Plastic woven sacks units plea against duty';

(b) if so, whether the European Union has decided to impose anti-dumping duty on India HDPE/PP woven sacks which resulted adversely affect on the exports in this sector;

(c) if so, the details thereof;

(d) the steps taken to negotiate in this regard to protect the domestic industry; and

(e) if not, the reasons and justification therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) to (c) Yes, Sir.

The European Union has imposed provisional anti-dumping duties on Indian HDPE/PP woven sacks of a kind used for packaging of goods and weighing 120 gr/m or less. The rates of the provisional anti-dumping duty imposed is 47.2% with the exception of imports manufactured by the following companies which are subject to the following rates :-

- Gilt Pack Ltd.	3.2%
- Kanpur Plastic Pack Ltd.	10.9%

- Shankar Packagings Ltd.	20.7%
- Polyspin Private Ltd. & Polyspin Export Ltd.	22.1%
- Buildmet Private Ltd.	26.7%

Though there is an overall growth in the exports of plastic woven sacks during 1996-97 there is a slight decline in the total exports of this item to the European Union.

(d) and (e) The plastics & Linoleum Export Promotion Council on behalf of Indian exporting units have engaged a consultant M/s. Van Bael & Beillis, Brussels for contesting the anti-dumping case filed by European Union.

Purchasing Committee in NTC

6524. SHRI PARASRAM BHARDWAJ :
SHRI CHHITUBHAI GAMIT :

Will the Minister of TEXTILES be pleased to state :

(a) the names of the textile mills under National Textile Corporation where purchase, Committees have been constituted for supervising purchases, State-wise; and

(b) the value of goods purchased after obtaining the opinion of the Committees during last three years ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) :

(a) and (b) The information is being collected and will be laid on the Table of the House.

[Translation]

Export of Fruit, Vegetables and Flowers

6525. SHRI L. RAMANA :
SHRI JAGDAMBI PRASAD YADAV :
SHRI ILIYAS AZMI :
SHRI KRISHAN LAL SHARMA :

Will the Minister of COMMERCE be pleased to state :

(a) the total quantity of fruit, vegetables and flowers exported and the foreign exchange earned therefrom during each of the last three years upto March 31, 1997, country-wise;

(b) the details of India's position in respect of exports of the above separately, in comparison to the other countries of the world;

(c) whether there is ample potential for the export of above items;

(d) if so, whether there is any scheme for providing assistance to the growers for increasing the export of these